

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

124. Company Appl. 213/2023

IN C.P. 64/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Shri Madhukar Anantrao Pathak

V/s.

MPTA Education Limited.

***Appearance***

**For Petitioner:** CS Mahesh Athavale is present through VC.

**For Respondent:** MPTA education ltd. for R-1

Adv. Prasad Sapte R- 2 and R-6

Adv. Beverly Fernandes jr to Adv. Darryl Pereira in C.A.  
213 of 2023 in C.P. 64 of 2022.

Adv. Darryl Pereira a/w Adv. Beverly Fernandes for the  
Respondent Nos. 1, 7 & 20

SECTION 241 & 242 OF COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**Company Application 213/2023**

The present C.A 2013/2023 seeks to inter alia add four more respondents to the array of parties. It is submitted that service was effected by post on following proposed respondents:

<b>Sr. No.</b>	<b>Respondent</b>	<b>Status of Delivery as per Annexures</b>
1.	Mr. Umakant Yashwant Kulkarni (Proposed R- 26)	22.05.2023
2.	MPTA Skill Training Foundation (Proposed R-27)	19.05.2023
3.	Axis Bank Limited Corporate Banking Branch, Pune (Proposed R-28)	19.05.2023
4.	ICICI Bank Limited (Proposed R-29)	19.05.2023

However, no order has been passed as yet allowing the impleadment of above proposed Respondents. Upon query, it was submitted that Umakant Yashwant Kulkarni, was appointed as an Additional Director on 19.03.2022 and the Company Petition alleging oppression and mismanagement was filed much prior to his appointment as Additional Director. In that view of the matter, we do not find Mr. Umakant Yashwant Kulkarni as proper and necessary party to be impleaded in the present company petition.

Last and final opportunity is given to those Respondents who have not yet filed reply. Reply, if any be filed within ten days. List on **07.05.2024** at **3:00 PM**.

Sd/-

CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-

LAKSHMI GURUNG  
Member (Judicial)

//NSW//